

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

C.P. (IB)/192(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: STATE BANK OF INDIA V/s RITESH JAIN

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Narpat Singh, Advocate i/b India Law LLP appeared for the Financial Creditor.
2. Mr. Manoj Mishra, Advocate appeared for the Personal guarantor.
3. Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna